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THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC.VII-03/2020/_____ /A

From :- Shri Gautam Baruah
Registrar (Vigilance)
Gauhati High Court
Guwahati

To,
The District & Sessions Judge
Tinsukia

Dated Guwahati, the _____ September, 2021

Sub:- **Permission to avail LTC.**

Ref:- Your letter No. DJT/CAO/III/19/5441/2021 dated 22.09.2021

Sir,

With reference to the above, I am directed to inform you that Smti Al Moohmina Muzammil, Sub-Divisional Judicial Magistrate (S), Tinsukia has been allowed to avail LTC for the block period of 2018-2021 to visit Kashmir via New Delhi, w.e.f. 12.10.2021 to 20.10.2021 by the shortest possible route, as per existing Rules.

Smti Muzammil may be informed accordingly.

Yours faithfully,

sd/-

REGISTRAR (VIGILANCE)

Memo NO. HC.VII-03/2020/4635-4638 /A, dated- 28/9/21
Copy to:-

1. The Principal Accountant General, (A&E), Assam, Guwahati for information.
2. Smti Al Moohmina Muzamina, Sub-Divisional Judicial Magistrate (S), Tinsukia for information with reference to her letter dated 22.09.2021.
3. The Deputy Registrar (Finance), Gauhati High Court, Guwahati for information and necessary action and to take necessary steps for allotment of budget for the LTC advance amount, as per Rules.
- ✓ 4. The Project Manager, Gauhati High Court, Guwahati for information with request to take necessary steps for upload this letter in official website of this Hon'ble Court


REGISTRAR (VIGILANCE)

sd/-